

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:39
ANSWERED ON:14.03.2012
CONTRACTS FOR WIMAX SERVICES
Chacko Shri P.C.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether some franchisees were allegedly favoured in the award of the Leased Service Area contracts for WiMax services by Bharat Sanchar Nigam Limited in 2009;
- (b) if so, the details thereof;
- (c) whether minimum stipulations were stated to have been overlooked/manipulated for awarding the contracts and if so, the details thereof; and
- (d) whether any Government agency has estimated the loss incurred to the exchequer as a result thereof and if so, the details thereof?

Answer

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI KAPIL SIBAL)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 39 FOR 14TH MARCH, 2012 REGARDING "CONTRACTS FOR WIMAX SERVICES"

(a) & (b) There have been allegations regarding irregularities in award of franchisee in 16 Licenced Service Area for Worldwide Interoperability for Microwave access WiMax Services of Bharat Sanchar Nigam Limited (BSNL) in 2009 including manipulation of minimum stipulations mentioned in the tender.

(c) & (d) The CBI has registered an FIR on 23.2.2012. In the FIR, loss to the tune of Rs. 535.50 Crores to BSNL has been alleged based on the preliminary investigations.